

**INFORMATION ABOUT COMMERCIAL CASES IN VARIOUS COMMERCIAL COURTS CONSTITUTED UNDER SECTION 3,4, AND 5 OF THE COMMERCIAL COURTS ACT, 2015**

**THE HIGH COURT OF SIKKIM AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF SEPTEMBER, 2018**

<b>HIGH COURT OF SIKKIM</b>				
<b>Name of the Court</b>	<b>Cases pending in Commercial Division (High Court)</b>			<b>Cases pending in Commercial Appellate Division (High Court)</b>
<b>High Court of Sikkim</b>	<b>Nil</b>			<b>Nil</b>
<b>Subordinate Courts of Sikkim</b>				
<b>Name of the Court</b>	<b>Cases pending in Commercial Court (At District Judge Level)</b>			<b>Cases pending in Commercial Appellate Court (At District Level)</b>
	<b>Date of Institution</b>	<b>Case No.</b>	<b>Cause Title</b>	<b>Case Status</b>
District & Sessions Court (East) at Gangtok	28.12.2017	Arbitration Case No. 0000005/2017	Sikkim Power Development Corporation Ltd & Another Vs. Amalgamated Transpower (India) Ltd.	Hearing
	05.07.20180	I.P.R. Suit No. 0000001/2018	M/s. United Spirits Limited Vs M/s. Mount Distilleries Ltd.	Filing of Written Statement.
	28.09.2018	Arbitration Case No. 0000003/2018	Eli Mit Rai Vs. Gombu Sherpa	Hearing
District & Sessions Court (South) at Namchi		NIL		NIL
District & Sessions Court (West) at Gyalshing		NIL		NIL
District & Sessions Court (North) at Mangan		NIL		NIL
<b>Total</b>		<b>03</b>		<b>NIL</b>